

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1819

ANSWERED ON:23.03.2012

RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA

Ajmal Shri Badruddin;Azad Shri Kirti (Jha);Baitha Shri Kameshwar ;Bavalia Shri Kuvarjibhai Mohanbhai;Bheiravdanji Shri Gadhvi Mukeshkumar;Chavan Shri Harischandra Deoram;Dhurve Jyoti;Gaddigoudar Shri P.C.;Gandhi Shri Feroze Varun;Jaiswal Shri Gorakh Prasad ;Joshi Shri Mahesh;Karwariya Shri Kapil Muni;Kataria Shri Lal Chand;Mithlesh Shri ;Pandey Saroj;Premajibhai Dr. Solanki Kiritbhai;Rani Killi Krupa;Siddeswara Shri Gowdar Mallikarjunappa;Singh Dr. Raghuvansh Prasad;Singh Kunwar Rewati Raman;Singh Shri Bhola;Singh Shri Bhupendra ;Singh Shri Mahabali;Singh Shri Pashupati Nath;Singh Shri Pradeep Kumar;Tudu Shri Laxman;Vasava Shri Mansukhbhai D.

**Will the Minister of POWER be pleased to state:**

- (a) the total number of villages electrified and those yet to be electrified under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country so far, State/UT-wise;
- (b) the total number of villages that have no access to electricity till date, State/UT-wise;
- (c) the details of proposals received, sanctioned and still lying pending for approval along with the funds released against sanctioned projects under the RGGVY during the last three years and the current year, State/UT-wise;
- (d) the details of the complaints received regarding slow pace of electrification work and financial irregularities under the scheme State-wise including Orissa, Uttar Pradesh, Bihar and Jharkhand and action taken thereon; and
- (e) the other steps being taken or proposed to be taken by the Government for accelerating the pace of electrification of all un-electrified villages in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a)&(b) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 576 projects targeting electrification of 1,10,787 un/de-electrified villages and intensive electrification of 3,48,987 partially electrified villages have been sanctioned. Cumulatively, as on 29.02.2012, the electrification works in 1,02,993 un/de-electrified villages and intensive electrification of 2,43,707 partially electrified villages have been completed. The State-wise details of coverage and achievement of un/de-electrified villages and intensive electrification of partially electrified villages for the sanctioned projects under RGGVY, as on 29.02.2012, is at Annexure-I.

(c) : The State-wise details of 576 projects sanctioned under RGGVY, is at Annex-II. In addition thirty three (33) projects in 33 districts earmarked for Phase-II have also been sanctioned under Phase-II of RGGVY. The details of these 33 projects, State-wise, is at Annex-III. Further, thirty six (36) supplementary projects have also been sanctioned under Phase-II. The details of these 36 projects, State-wise, is at Annex-IV. Additional 92 proposals have also been received in Rural Electrification Corporation (REC), the nodal agency for RGGVY, from various State Governments. The details is at Annex-V. The State-wise funds released against sanctioned projects under the RGGVY during the last three years and the current year is at Annex-VI.

(d) : The progress of RGGVY has been affected in some of the States due to the following reasons:

- i) Delay in forest clearance for the Projects, mainly in Jharkhand and Odisha.
- ii) Delays in land acquisition for 33/11 KV sub-stations, mainly in Bihar.
- iii) Limited number of good agencies available for execution of turnkey contracts.
- iv) Delays in issuance of road permit and way bills
- v) Very poor upstream rural electricity infrastructure.
- vi) Delay in finalization of BPL lists.
- vii) Delay in taking decision to waive state and local taxes on materials.
- viii) Difficult terrain.

ix) Law & order problem including Maoist Violence in some of the States.

REC has reported that complaints citing delay and irregularities are received in respect of implementation of RGGVY in all States including States of Uttar Pradesh, Bihar, Jharkhand and Odisha. REC, the nodal agency examines these complaints either itself or through its monitoring agency and take appropriate action.

(e): The following steps have been taken to speed up the electrification of villages in the country under RGGVY:

(i) The Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to review progress of implementation.

(ii) District Committees have been set up in all the States to monitor the progress of rural electrification works.

(iii) The States have also been requested to hold monthly meeting of Co-ordination Committee under the Chairmanship of Chief Secretary to regularly review the progress of RGGVY and resolve the bottlenecks in implementation of RGGVY.

(iv) The Government of India and Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, State Power Utilities and Implementing Agencies for expeditious implementation of the scheme as per the agreed schedule.